

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) No. 26 of 2021

IN THE MATTER OF:

Shri Arvind Chopra & Ors....Appellants

Vs.

Shri Vijay Kumar Chopra & Ors.....Respondents

Present:

For Appellant: Mr. Amit Sibal, Sr. Advocate with Mr. Ekansh Mishra, Mr. Shiv Krit Rai, Ms. Senu Nizar and Mr. Ujjal Banerjee, Advocates.

**For Respondents: Mr. Sudipto Sarkar and Mr. Akshay Bhan, Sr. Advocates with Mr. Rajshekhar Rao, Mr. Amandeep Singh Talwar, Mr. Dhruv Chawla, Mr. Tanuj Gulati and Mr. Rohit Sud, Advocates for R-7,8.
Ms. Kiran Chopra, Advocate.**

With

Company Appeal (AT) No. 12 of 2021

IN THE MATTER OF:

Shri Vijay Kumar Chopra & Ors. ...Appellants

Vs.

Smt. Sudershan Chopra & Ors.Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Mr. Ekansh Mishra, Mr. Advait Ghosh and Mr. Ujjal Banerjee, Advocates.

For Respondents: Mr. Rajiv Nayar, Mr. Ramji Srinivasan, Mr. Sudipto Sarkar, Mr. Akshay Bhan and Mr. Amit Sibal, Sr. Advocates with Mr. Ekansh Mishra, Ms. Rajshree Chaudhary, Mr. Jayant Mehta, Mr. Dhruv

Chawla, Mr. Amandeep Singh Talwar, Mr. Rajshekhar Rao, Mr. Tanuj Gulati, Mr. Shreeyash Lalit and Ms. Mansi Sood, Advocates for R -1,2,3,4& 6.

Mr. Abhinav Vashisht, Sr. Advocate with Mr. Rohit Sud, Ms. Akshita Sachdeva, Advocates for R-5.

ORDER

(Through Virtual Mode)

19.03.2021: Learned Counsel for the Appellant in Company Appeal (AT) No. 12 of 2021, submits that both the Appeals have arisen out of one impugned order. Therefore, these Appeals be heard together.

The Appeals be listed as 'Part Heard' on **26th March, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/bm